

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

22

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/105/2018
NAME OF THE APPLICANT : OM SHAKTHI AGENCIES (MADRAS) PVT LTD
UNDER SECTION : 131

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. Indhumathy P

Counsel for Petitioner



ORDER

Counsel for Applicant present. **The Registry** is directed to issue notice to the Regional Director, Registrar of Companies and Income Tax Authorities. Counsel for the Applicant is also directed to issue private notice to the said Regulators. The Regulators are directed to file objections, after receiving the notices within 30 days, failing which, it shall be presumed that they have no representation to make. Counsel for the Applicant shall serve private notice to the Assessing Officers along with the copy of the Petition and other relevant record. Put up on **15.03.2018 at 10.30 A.M.**


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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